- (a) whether ii is a fad thai huge quantity of liquor was seized by the police in Delhi on '.17th April, 1969 from a gang of smugglers; and
 - (b) if so. what are the details thereof?

THE MINISTER OF STATE IN HH. MINISTRY OF HOME AFFAIRS (SIIRI VIDYA CHARAN SHUKLA): (a) and (b) II is reported that on 27th April, 1969 the Delhi Police recovered 9 hags containing illicit liquor in plastic tubes from a car near Kishanganj, Delhi. A case registered by Delhi Police in this connection is under investigation. 3 persons have been arrested so Far.

SINDHU RESETTLEMENT CORPORATION

751. SHRI TAIRAMDAS DAULATRAM: Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANS PORT be pleased to refer to the answer to Unstarred Question No. 146 given in the Rajya Sabha on the 30th April, 1969 and state the amount spent bj the Sindhu Re settlement Corporation from its own funds for the construction of the buildings occu pied by the educational institutions being run by the Gandhidham Main i Mandal?

HIE DEPUTY MINISTER IN THE DE PARTMENT OF PARLIAMENTARY AF-

1 MRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH): The Sindhu Resettlement Corporation has spent an amount of Rs. 5,52,247.00 from its own funds for the construction of the educational buildings which are being run by the Gandhidham Maitri Mandal

STUDENTS OF SINDHI LANGUAOI I\ MHM>LI Si uoor s OF DELHI

752. SHRI JAIRAMDAS DAULATRAM: Will the Minister of EDUCATION AND YOUTH SERVICES he pleased to state:

- (a) the total number of students in all the standards on the roll of each of the (i) middle and (ii) Primary Schools in Delhi
- run by the Delhi Administration oi the Municipal Corporation which use Sindhi language as medium of instruction; and
- (b) the above figures for eai b of the four preceding years?

I III MINISTER OF STATE IN HIE MINISTRY OF EDUCATION AND

YOUTH SERVICES (SIIRI BHAK.T DAR-SHAN): (a) and (b) The requisite information is being collected liom the educational authorities of Delhi and will be placed on the Table of the Sabha as soon as possible.

STUDENTS WHO USE SINDHI LANGUAGE IN HIGHER SECONDARY SCHOOLS OI DELHI

753. SIIRI [AIRAMDAS DAULATRAM: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) the total number of students in all standards on the roll in 1969 in each of the Higher Secondary Schools in Delhi with Sindhi language as medium of instruction;

(hi the above figures for each of the four preceding years?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DAR-SIIWI: (a) and (b) The requisite information is being collected from the educational authorities in Delhi and will he-placed on the Table of the Sabha as soon as possible.

CONFERENCE WITH YOUTH ORGANISATIONS

754. SHRI G. R. PATIL: Will the Minis ter of EDUCATION AND YOUTH SER VICES be pleased to state:

- (a) whether Government had recently com cued a Conference of representatives of Youth Organisations in ibe country in New Delhi;
- (b) what decisions have been taken in ihe conference;
- (c) whether any programme for non-student youth has been taken; and
 - (d) if so. the details thereof?

I Hi: MINISTER OF EDUOATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) Yes. Madam.

- /h) to /di Tlie Conference has recommended inU r alia:
- (i) Programmes lor the welfare of non-stnclciil youth which are directly helpful

in them in the preparation and training for work and in family life, giving them opportunities for self-expression, self-development and cultural attainment;

- (ii) Programmes and activities which are directly beneficial to the community and could be taken up DJ the non-student youth, according lo their abilities, educational background and aptitudes, in ordei to get opportunities for self-expression, comradeship, community life and national service:
- fiiii Programmes of training of youth leaders and presonnel for youth services; and
- (iv) Setting up of a National Advisory Board on Voutb Services.

CoLIJSJOjS OI CARGO SHIPS U BOMBAY PORT

755. SHRI G. R. PAXIL: Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state:

- (a) whether two cargo ships collided in Bombay PoFt on 1st. May, 1909:
- (b) if so, details regarding the collision and damages caused to die ships; and
- (c) die slips Governtneni proposed to take to ivoTcl such incidents in future?

THE MINISTER OF PARLIAMENTARY MI MRS AND SHIPPING AND TRANS-PORT (SHRI K. RAGHURAMAIAH):
(a)

Yes. Madam. A Creek Ship named ni.v. 'KF.RKiS' and the tank© 'BAY LEAF' he longing to the British Royal Auxiliary Fleet, collided in Bombay Harbour on lsi May. 1900.

hi I he tanker 'BAY LEAF' was ai anchor and stationary while m.v. 'KERKIS' was manoeuvring in its vicinity without a pilot when the two ships collided. M.V. 'KERKIS' si,,,old have waited outside and picked

up a pilot before entering tire harbour. Minor damages have been sustained by both lhe vessels but there was no loss of life or injury to anyone.

(c) Under Section; I ol the Indian Ports Act 1908, Pilotage is compulsory in Bombay particularly at the site of the incident and the vessel 'KERKIS' disregarded this provi-sion. Further-more India is a party to the International Regulations lot the Prevention ol Collision at. Sea adopted by the SOLAS Conference 1900 and these regulations have been promulgated under the 'Merchant Shipping (Prevention of Collissions at Sea) Amendment Regulations, 1965. These provisions tu considered adequate and violations will be dealt with according to law.

U.O.C. GRANTS TO SIIIVAJI UNIVERSITY

75b. SHRI (.. R. I*A I II.: Will the Minister of EDUCATION AND YOUTH SERA ICES be pleased (o state:

- (a) the total amount of grants given by University Giants Commission to Siiivaji University, Kolhapur, during the years 1907-ti8, 1068-69:
- (b) the amount of grants paid, if any. for departments in humanities and social scien-ii s and lor hostels and library building and staff quarters during these years; and
- t'c) the amount proposed to be given for the above purposes during the year 1969-70?

IMF. MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) and (b) A statement is attached.

(c) II is not possible to indicate the grants that may be given by the U.G.C. to the University dining 1969-70 as the release of the grant will depend upon the progress achieved in the implementation of the ap proved development projects and the expen diture tin Hired thereon by the University.

STATEMENT

Grants paid to Shivaji University during 1967-68 and 1968-69

S. No.	Purpose							1967-68		1968-69
1. Staff (Hum	anisias)								Rs. 25,000.00	Rs. 31,775.00
1. State (Filli	annus)	*	.40	4.5	; A.	(+)		14	2.0,000.00	31,775.00
2. Building (F	(umanities		14	ê:	-	N	9	7.0	¥121	2.00,000.00